

YADAV: Mr. Speaker, Sir, I beg to lay on the Table—

- (1) A copy of the Notification No. G.S.R. 100 (E) (Hindi and English versions) published in Gazette of India dated the 17th February, 1992 making certain amendments in the Second Schedule to the Mines and Minerals (Regulation and Development) Act, 1957 under sub-section (1) of section 28 of the said Act. [Placed in Library. See No. LT - 1482/92]
- (2) A copy of the Memorandum of Understanding for the year 1991-92 between the National Aluminium Company Limited and the Ministry of Mines (Hindi and English versions). [Placed in Library. See No. LT - 1483/92]
- (3) A copy of the Memorandum of Understanding for the year 1991-92 between the Hindustan Zinc Limited and the Ministry of Mines (Hindi and English versions). [Placed in Library. See No. LT - 1484/92]
- (4) A copy of the Memorandum of Understanding for the year 1991-92 between the Hindustan Copper Limited and the Ministry of Mines (Hindi and English versions). [Placed in Library. See No. LT - 1485/92]
- (5) A copy of the Memorandum of Understanding for the year 1991-92 between the Mineral Exploration Corporation Limited and the Ministry of Mines (Hindi and English versions). [Placed in Library. See No. LT - 1486/92]

Annual Report of the Commission of Railway Safety for the year 1990-91

[*English*]

THE DEPUTY MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI M.O.H. FAROOK): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Commission of Railway Safety for the year 1990-91 under section 10 of the Railway Act, 1989. [Placed in Library. See No. LT - 1487/92]

Statement explaining the reasons for not laying in time the Annual Report and Audited Accounts of the Mahanagar Telephone Nigam Ltd. New Delhi, for the year 1990-91

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): I beg to lay on the Table a Statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Mahanagar Telephone Nigam Limited, New Delhi, for the year 1990-91 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. LT - 1488/92]

Notifications under Cinematograph Act, 1952, etc.

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): I beg to lay on the Table—

- (1) A copy of each of the following Notifications (Hindi and English versions) under sub-section (3) of section 8 of the Cinematograph Act, 1952:-
 - (i) The Cinematograph (Certifica-

tion) (Amendment) Rules, 1991 published in Notifications No. G.S.R. 702 (E) in Gazette of India dated the 27th the November, 1991.

the year 1992-93. [Placed in Library. See No. LT - 1491/92]

12.52. hrs.

- (ii) The Cinematograph (Certification) (Amendment) Rules, 1992 published in Notification No. G.S.R. 67 (E) in Gazette of India dated the 30th January, 1992. [Placed in Library. See No. LT - 1489/92]

SUPPLEMENTARY DEMANDS FOR
GRANTS (JAMMU AND KASHMIR),
1991-92

[English]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Mass Communication, New Delhi, for the year 1990-91 along with Audited Accounts

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI SHAN-
TARAM POTDUKHE): Sir, I beg to present a
statement (Hindi and English versions)
showing the supplementary Demands for
Grants in respect of State of Jammu and
Kashmir for 1991-92. [Placed in Library. See
No. LT - 14892/92]

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Mass Communication, New Delhi, for the year 1990-91.

12.52 1/2 hrs.

MANIPUR BUDGET, 1992-93

[English]

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See No. LT - 1490/92]

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI SHAN-
TARAM POTDUKHE): Sir I beg to present a
statement of estimated receipts and expen-
diture of the State of Manipur for the year
1992-93. [Placed in Library See No. LT -
1493/92]

12.51 1/2 hrs.

JAMMU AND KASHMIR BUDGET,
1992-93

[English]

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI SHAN-
TARAM POTDUKHE): Sir, I beg to present a
statement of estimated receipts and expen-
diture of the State of Jammu and Kashmir for

12.53 hrs.

SUPPLEMENTARY DEMANDS FOR
GRANTS (MANIPUR), 1991-92

[English]

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI SHAN-
TARAM POTDUKHE): Sir, I beg to present a
statement (Hindi and English versions)